

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 40808/2024

[Arising out of impugned final judgment and order dated 06-03-2024 in WRITC No. 25498/2022 passed by the High Court of Judicature at Allahabad]

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RUPA GUPTA & ANR.

Respondent(s)

IA No. 225323/2024 - CONDONATION OF DELAY IN FILING

IA No. 225324/2024 - EXEMPTION FROM FILING O.T.

IA No. 225325/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

Date : 22-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. R. Venkataramani, AGI
Ms. Aishwarya Bhati, A.S.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Ms. Shivani Vij, AOR

Ms. Tanya Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Leave granted.
3. Hearing expedited.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)